

Report, have expressed concern that the meetings of Tribal Advisory Council (TAC) have not been taking place at regular intervals in Bihar;

(b) if so, whether the Government have taken any action to correct the situation;

(c) the number of cases pending with TAC;

(d) whether any improvement has taken place as a result of frequent number of meetings of TAC and disposal of the cases; and

(e) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) The Ministry has asked the State Government to hold frequent meetings.

(c) to (e) Information is being collected from the State Governments.

Mercy Petitions

3310. SHRI VIJAY NAVAL PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of mercy petitions pending at present; and

(b) the steps being taken to expedite the decisions thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) Five mercy petitions for remission of sentence etc. under Article 72 of the Constitution of India are pending consideration for want

of some information/documents. All mercy petitions are disposed of as expeditiously as possible with reference to the relevant records and keeping in view the recommendations of the concerned State Government/Union territories administration and the administrative Ministry/Department of the Central Government.

CBI Cases

3311. SHRI D.J. TANDEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Bureau of Investigation has filed cases against some officers and others in Union Territory of Daman and Diu recently in huge land scandal; and

(b) if so, what are the details of charges levelled against each of the persons and the latest report of the investigation by the CBI?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Yes, Sir.

(b) It has been alleged that the accused persons entered into criminal conspiracy and prepared or caused to be prepared a forged map of the Union Territory of Daman in order to convert certain zones by addition and deletion in the existing categorization of agricultural and industrial land for showing favours to the accused private land owners. The case is under investigation.

Eye Camps

3312. SHRI ANAND AHIRWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply